

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

C.P. No.105/241-242/NCLT/AHM/2018

Coram: Hon'ble Mr. MADAN BALACHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF THE NATIONAL COMPANY LAW TRIBUNAL ,
AHMEDABAD BENCH ON 08.06.2020**

Name of the Company: Jiwanlalgopalji Makadia (Patel) & Ors.
V/s.
Patel Oils & Chemicals Pvt Ltd & Ors.

Section: Section 241-242 of the Companies Act 2013.

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.

2.

ORDER

(THROUGH VIDEO CONFERENCING)

Learned PCS Mr. Kunjal Dalal appeared for the Petitioner.

No one appeared for the Respondent.

An Affidavit-in-Reply is already filed by the Corporate Debtor. Learned Counsel for the Petitioner seeks time to file rejoinder. The rejoinder shall be filed within two weeks (not more than five pages) by serving an advance copy to the other side.

The matter stands adjourned for further consideration on 10.08.2020.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 8th day of June, 2020.